

No.GOB(I) 8/2021

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 18TH JUNE, 2022.**

I N T I M A T I O N

Sub: Declaration of Result of the Competitive Written Examination held on 09th and 10th April 2022 for filling up of 21 posts of District Judges by direct recruitment.

Ref: High Court Notification No.GOB(I) 8/2021 dated 09.11.2021.

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The following are Register Numbers of the candidates who are successful in the Competitive Written Examination for the post of District Judges by direct recruitment held on 09th and 10th April 2022 and are eligible for Viva-Voce selected in the order of merit and in the ratio of 1:3 having regard to the number of vacancies notified in each reserved category, as per the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amendment Rules, 2011, 2015 and 2016:

Sl.No.	Register Number
1	DJM210011
2	DJM210014
3	DJM210017
4	DJM210024
5	DJM210051
6	DJM210055
7	DJM210062
8	DJM210092
9	DJM210094
10	DJM210120
11	DJM210148
12	DJM210152

Sl.No.	Register Number
13	DJM210164
14	DJM210172
15	DJM210173
16	DJM210176
17	DJM210220
18	DJM210249
19	DJM210257
20	DJM210261
21	DJM210265
22	DJM210272
23	DJM210282

The candidates who are eligible for Viva-Voce are hereby informed that the Viva-Voce is scheduled to be conducted on **14th July 2022 and 15th July 2022**, in the premises of the Principal Bench of the High Court of Karnataka at Bengaluru and they may visit the High Court website: <http://karnatakajudiciary.kar.nic.in/recruitment.php>, for further information. The call letters for Viva-Voce and instructions to the eligible candidates will be issued in due course.

The candidates who are successful in the competitive written examination but not eligible for viva-voce and who are unsuccessful in the competitive written examination, are hereby informed that they may download their Statement of Marks, by visiting the above said website.

BY ORDER

**Sd/-
(MANJUNATH NAYAK)
REGISTRAR (RECRUITMENT)**